

(c) the year-wise number of such children who have been reported missing, registered and recovered; and

(d) the number of such children who have been traced out and handed over to their parents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) Yes, Sir. Ministry of Women and Child Development (MWCD) has setup webportal of 'TrackChild' and 'Khoya-paya' under its Centrally sponsored Integrated Child Protection Scheme (ICPS) to track the missing and found children.

(c) and (d) As per information provided by National Crime Records Bureau (NCRB), the total number of children missing/traced during 2012-2015 (upto September) is given in the table below:

	2012	2013	2014	2015 (upto Sept.)
Total children missing	80831	80105	70225	35618
Children recovered	72752	69831	59353	19849
Children not recovered	8079	10274	10872	15769
% of Children recovered	90	87.1	84.51	55.72

Data pertaining to restoration of recovered children is not maintained centrally.

As per the Seventh Schedule to the Constitution of India, "Police" and "Public Order" are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime lies with the States/ UT Administrations.

Rise in crimes in Delhi

*32. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the number of crimes in Delhi have risen and threat of terrorism is looming large over Delhi;

(b) if so, the measures taken by Government to check rise in crimes in Delhi;

(c) the details of steps taken to modernize Delhi Police in a time-bound and effective manner together with the quantum of funds allocated to Delhi Police for the same; and

(d) the details of Delhi Police personnel arrested during the last three years together with reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Delhi Police as a conscious policy of "Truthful Reporting", is registering more number of complaints in the recent years with an objective that no crime, specially crime against the vulnerable groups, including women, goes unreported. While terrorism is a real threat globally in these times, and India and its capital city are also impacted by it, there is no significant increase in threat perception in the recent past.

(b) Delhi Police has taken several concrete measures to check the incidents of crime in the city. Crime prone areas are dynamically identified and police resources including pickets, foot patrolling and the PCR vans are deployed to enhance visibility and prevent crime. Emergency Response Vehicles (ERVs) have been introduced and deployed in Police Stations in crime prone areas to respond quickly in the event of crime or law and order situation. The initiatives taken by Delhi Police to ensure safety of women in Delhi include women help desk round the clock in the police stations, besides having woman beat constables in the areas prone to crime against women, self- defence training for women, launching of a smart phone App. "Himmat" to know the location of women in distress, etc. While continuing the efforts to ensure safety and security of senior citizens staying alone in Delhi, Delhi Police now keeps record of such senior citizens who are left alone at home whose children go out to work for long hours. With the view to ensure safety of North East people in Delhi, among other efforts, special Helpline No. 1093 has been introduced and a Special Cell for North East is functioning at Nanakpura, Delhi with police personnel from NE States. Special emphasis has been laid on Servant and Tenant verification. Effective surveillance is being maintained over criminals.

Delhi Police has taken a number of anti-terrorist measures in the city to combat terrorism. These measures include:

1. Armed Response Teams
2. Terrorist related intelligence collection
3. Security audit of Vital Installations
4. Eyes and Ears scheme and Tenant verification
5. Installation of CCTV System in Markets and Border Check Posts

(c) Under the Plan Schemes, an amount of ₹ 275.08 crore and ₹ 13.07 crore has been sanctioned under Twelfth Plan for implementation of the Schemes of 'Modernization of Traffic and Communication Network of Delhi Police' and 'Induction of Latest Technology and Capacity Building' respectively. On case to case basis, funds are sanctioned to Delhi Police under Non-Plan Scheme also for carrying forward their modernization efforts.

(d) Details of Delhi Police officials arrested during the last three years 2012-2014 and upto 31st October, 2015 for reasons including corruption, crime, domestic violence, women related crimes etc. are as under:

Year	No. of Delhi Police officials arrested
2012	96
2013	145
2014	102
2015	60
(upto 31/10/2015)	

**Repository of satellite based surveillance photographs
of protected monuments**

*33. SHRI T. RATHINAVEL: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that Government is considering to create a repository of satellite based surveillance photographs on more than 3,000 protected monuments that are under threat from frenzied construction activity; if so, the details thereof;

(b) whether it is also a fact that Archaeological Survey of India (ASI) and Indian Space Research Organisation (ISRO) have joined hands in this regard; and

(c) whether it is also a fact that around 1,50,000 old heritage structures across India will be added to the database in a phased manner and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) Yes, Sir. Archaeological Survey of India entered into a Memorandum of Understanding (MoU) with National Remote Sensing Centre, Indian Space Research Organization (ISRO) for preparation of satellite based maps indicating prohibited and regulated areas clearly for the information of public and also to facilitate procedure for grant of permissions for construction related activity within prohibited and regulated areas of all centrally protected monuments. So far